## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1422
ANSWERED ON:04.03.2015
TENURE FOR MAYORS
Owaisi Shri Asaduddin;Sreeramulu Shri B.;Suresh Shri Doddaalahalli Kempegowda

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a meeting of the Municipal Commissioners was convened for better implementation of smart city projects;
- (b) if so, the details thereof and views expressed by Urban Development Secretaries and Municipal Commissioners;
- (c) whether the Government was requested to consider fixed tenures for Mayors and Commissioners and mandating minimum education qualification for Councillors; and
- (d) if so, the details and the steps taken or being taken by the Government in this regard and on the various other issues raised and discussed in the meeting?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a) & (b): Yes, Madam. Design of the scheme for developing Smart Cities is under formulation in consultation with State Governments. The guidelines and criteria will be known only after the Scheme design is complete.
- (c): No, Madam.
- (d): Does not arise.